

May 16, 2005

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

PMRY - Cut-Off date for lapsing of sanctions and completion of disbursement of loans in the cases sanctioned during 2004-05

Please refer to para 1(iii) of our circular RPCD.PLNFS.BC.No.97/09.04.01/2004 – 2005 dated May 04, 2005.

2. The Ministry of Agro and Rural Industries, Government of India has since decided to extend the cut-off date for lapsing of sanction and completion of disbursement for the cases sanctioned under the Programme Year 2004-05 by a further period of **one month, i.e., from 30 June 2005 to 31 July 2005.**

3. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.

4. Please acknowledge receipt.

Yours faithfully,

(G.P.Borah)
Deputy General Manager